HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 30th April, 2025

No. HCM/1/96-BENCH/ : It is hereby informed to all Ld. Members of the Bar and Litigants that as per the direction of the Hon'ble Chief Justice on the recommendation of the Arrear Committee for Monitoring the Disposal of Cases in the High Court of Manipur, civil and criminal cases pending for more than five years shall be taken up on priority basis in order to expedite their disposal.

As a pilot project, the following schedule shall be strictly followed with effect from 6th May, 2025:

- Civil Cases pending for more than five years shall be listed on Tuesdays and Thursdays.
- Criminal Cases pending for more than five years shall be listed on Thursdays.

All concerned are requested to take note that adjournments in such matters will not be granted liberally, and every effort shall be made to ensure the effective hearing and disposal of the said cases.

This initiative is undertaken in the interest of timely justice delivery and reduction of old pending cases as per the Model Action Plan for Reduction of Arrears in High Courts prepared by the 'Committee to draft Model Case Flow Management Rules for the High Court', Supreme Court of India.

By order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 8462 - 78 Copy to:

Imphal, the 30th April, 2025

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Advocate General, Government of Manipur.
- 5. The Chairman, Bar Council of Manipur.
- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 8. The Government Advocates, Government of Manipur.
- 9. The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.
- 11. The President, AMBA, Manipur.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- 15. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. All the Court Masters, High Court of Manipur.
- 18. The Concerned/Guard File.

REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR